

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.166/2019  
in  
OA No.2689/2017**

**New Delhi, this the 27<sup>th</sup> day of September, 2019**

**Hon'ble Mr. R.N.Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Balbir Singh  
Age 75, Peon (Retd.)  
S/o Shri Molar Singh  
R/o Vill/PO : Bhopra  
Ghaziabad (UP). .... Petitioner

(By Advocate: Ms. Soumyasree Mishra for Shri P.C.Mishra)

**VERSUS**

1. Ms. S. Mirdha  
Dy. Commissioner  
K.V.S. Delhi Division  
Govt. of India. JNU Campus  
New Mehrauli Road,  
New Delhi.
  
2. Mr. Santosh Kumar Mallaji  
Commissioner, Kendriya Vidyalaya  
Sangathan (KVS)  
Govt. of India  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi – 110 016. .... Respondents.

(By Advocate: Shri U.N.Singh)

**ORDER (ORAL)**

**By Hon'ble Mr. R.N. Singh, Member (J)**

Learned counsel for the petitioner at the outset submits that the directions of this Tribunal have been fully complied with by the respondents.

2. In view of the aforesaid, the CP is closed. Notices are discharged.

**(ARADHANA JOHRI)**  
**Member (A)**

**(R.N.SINGH)**  
**Member (J)**

/uma/